

Statement-II

List of unlawful association under 'UAPA'

1. Students Islamic Movement of India (SIMI)
2. United Liberation Front of Asom (ULFA)
3. National Democratic Front of Boroland (NDFB)
4. Meitei Extremist Organisation of Manipur, namely:-
 - (a) Peoples' Liberation Army (PLA)
 - (b) United National Liberation Front (UNLF)
 - (c) Peoples' Revolutionary Party of Kangleipak (PREPAK)
 - (d) Kangleipak Communist Party (KCP)
 - (e) Kanglei Yaol Kanba Lup (KYKL)
 - (f) Manipur People's Liberation Front (MPLF)
 - (g) Revolutionary Peoples' Front (RPF)
 - (h) CorCom (Conglomerate of six valley based UG outfits)
5. All Tripura Tiger Force (ATTF)
6. National Liberation Front of Tripura (NLFT)
7. Hynniewtrep National Liberation Council (HNLC)
8. Liberation Tigers of Tamil Eelam.
9. National Socialist Council of Nagaland (Khaplang)
10. Islamic Research Foundation (IRF)

Smuggling of poppy powder/poppy husk from Rajasthan

2969. SHRI PARTAP SINGH BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that poppy powder/poppy husk is being smuggled in large quantity from Rajasthan to other States in the country;

(b) if so, the details thereof during the last three years and the current year, State-wise;

(c) whether there has been a demand for imposing a ban on the sale of poppy husk in Rajasthan; and

(d) the steps taken by Government to impose a ban on the sale of poppy husk and for strengthening the Narcotics Control Bureau to check smuggling of the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The Drug Law Enforcement agencies have seized Poppy Husk from various states including Rajasthan. During 2015 to 2018 (till January) 5,42,413.51 Kgs. poppy husk has been seized mainly from Rajasthan (205051.13 kg.), Punjab (111019.91 kg.), Madhya Pradesh (94060.75 kg.), Haryana (38774.88 kg.), West Bengal (32751.18 kg.) , Jammu and Kashmir (16347.34 kg.) and Uttar Pradesh (14991.91 kg.).

(c) and (d) The Central Government has issued instructions to State Governments including Rajasthan Government under section 74(A) of NDPS Act, 1985 for fully plough back of Lanced Poppy Straw w.e.f. 01.04.2016. Narcotics Control Bureau (NCB) undertakes destruction of illicit poppy/cannabis cultivation on a regular basis.

Attacks on paramilitary forces in Jammu and Kashmir

2970. DR. T. SUBBARAMI REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the incidents of attacks on paramilitary forces by terrorist outfits in Jammu and Kashmir during the last three years;

(b) the number of jawans martyred or got injured grievously and the number of deaths of terrorists in each incident;

(c) the details of recent terrorist attacks at Sunjwan Army camp and at Karan Nagar, Srinagar; and

(d) the precautions taken to foil such attempts by terrorists and to minimise the damage to the jawans and collateral damage to civilian properties?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The details of terrorist violence incidents, Security Force Personnel killed, civilians killed and terrorists killed in Jammu and Kashmir during the last three years and current year are as under:—

Sl.No. Incidents	2015	2016	2017	2018 (upto 11th March)
1. Number of terrorists violence incidents	208	322	342	64
2. Civilians killed	17	15	40	2
3. Terrorists Killed	108	150	213	20
4. Security Force Personnel killed	39	82	80	15